

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 792  
TO BE ANSWERED ON 01<sup>ST</sup> MARCH, 2016

DUES OF FCI

792. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether any amount of Department of Food and Supply, Rajasthan is outstanding against the Government as Levy Sugar Price Equalisation Fund (LSPEF); and

(b) if so, the details thereof along with the reasons for delay in the payment of claims of LSPEF to Rajasthan?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a) & (b): The Levy Sugar Price Equalisation Fund (LSPEF) claims are submitted by Department of Food and Supply, Rajasthan (DFSR) to Food Corporation of India (FCI) for payment. FCI has informed that no amount is outstanding for payment to DFSR. However, a claim of Rs.98.32 lakh for 2013-14 of Rajasthan State Food and Civil Supplies Corporation limited would be finalized only after receipt of levy sugar margin proposal for 2013-14, which is yet to be received from DFSR.

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